THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): (a) and (b) Yes, Sir. The matter is under examination.

- (c) There were no such complaints in the last 3 years.
- (d) The contract requires that the Society should supply adequate labour depending upon the requirements of the Parcel Office which fluctuate from day to day. By and large, the supply of labour has been satisfactory.
 - (e) Does not arise.

चुनाव ब्रधिकारियों को प्राप्त शिकायते

*308. श्री लाल म्राडवारगी : श्री मान सिंह वर्मा :

श्री ना० कृ० शेजवलकर :

श्री जगदीश प्रसाद माथुर :

श्रीडी० के० पटेल :

श्री रत्तन लाल जैन :

क्या **विधि और न्याय** मती यह बताने की कृपा करेंगे कि:

- (क) इस वर्ष हुए चुनावो में चुनाव ग्रिधिकारियों को स्थानीय, राज्य तथा केन्द्रीय स्तर पर चुनावो में श्रनियमितता तथा श्रन्य भारोपों के सम्बन्ध मे प्राप्त शिकायतों का ब्यौरा क्या है; श्रौर
- (ख) इनमें से प्रत्येक मामले में भ्रव तक क्या कार्यवाही की गई है भ्रथवा की जाने वाली है ? †[COMPLAINTS RECEIVED BY ELECTION OFFICIALS

*308. SHRI LAL K. ADVANI: SHRI MAN SINGH VARMA: SHRI N. K. SHEJWALKAR: SHRI JAGDISH PRASAD MATHUR:

SHRI D. K. PATEL: SHRI RATTAN LAL JAIN:

Will the Minister of LAW AND JUSTICE be pleased to state:

(a) the details of complaints received by the election officials at local, State and other allegations in the elections held during the current year; and

and Central levels in regard to irregularities

to Questions

(b) the details of action taken so far or proposed to be taken in each case?]

विधि और न्याय मंत्री (श्री एवं० ग्रार० गोखले): (क) निर्वाचन ग्रायोग को 1433 ग्रीर राज्य/संघ राज्य क्षेत्रों के मुख्य निर्वाचन ग्रक्षिकारियों को 1484 शिकायतें मिली । शिकायतों के त्यौरे यथा निम्नलिखिन हैं —

	निर्वाचन	मुख्य
	म्रायोग	निर्वाचन
	द्वारा	श्रधि-
शिकायतो का स्वरूप	प्राप्त	कारियों
		द्वारा
		श्राप्त
- निर्वाचक नामावलियो मे नामो क	Ţ	
छट जाना ग्रौर जाली नामो का	Г	
मम्मिलित किया जाना .	150	26
निर्वाचनों से ठीक पहले ग्रधि	-	
कारियों की बदली .	38	13
निर्वाचनो मे सरकारी कर्मचारियो		
द्वारा भाग लेना	270	354
मरकारी मशीनरी का दुरुपयोग	59	203
निर्वाचन के काम मे लगे हुए सरकार	ì	
ग्रधिकारियो का पक्षपातपूर्ण		1116
व्यवहार .	36	94
ग्रापत्तिजनक पोस्टरो, पुस्तिकाग्री	ī	•
स्रा दि का मुद्रण स्रौर प्रकाशन	11	
मतदान-केन्द्रो पर मतदातास्रो को		
ग्रभिवास ग्रौर प्रपीड़न	70	68
मतदाताच्या द्वारा प्रतिरूपण .	30	9
सार्वजनिक सभाष्यों में उपद्रव तथा		
विधि ग्रौर व्यवस्था बनाए रखन	T 419	380
म्रान्य विविध प्रकार की शिकायते	350	337
कुल याग	1431	3 1484
·		

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t[] English translation.

(ख) जहा कही भी शिकायतो में कोई विनिर्दिष्ट ग्रारोप थे उनके सम्बन्ध में उचित कार्यवाही के लिए सम्बन्धित प्राधिकारियों का ध्यान उनकी और तुरन्त दिला दिया गया था।

†[THE MINISTER OF LAW AND JUSTICE (SHRI H. R. GOKHALE): (a) 1433 complaints were received by the Election Commission and 1484 by the Chief Electoral Officers of the State/Union territories. The details of complaints are as under:—

Nature of complaints	Received by Election Commis- sion	Received by C.E.Os
Omission of names and inclusion of bogus names in the electoral rolls.	•	26
Transfer of officers on the eve of elections.	. 38	13
Participation by Go- vernment employees in elections.	270	354
Misuse of Govt. machinery.	. 59	203
Partisan attitude of Government officers employed on election duty.	,	94
Printing and publishing objectionable posters, pamphlets etc.	, ,	russ f
Intimidation and co- ercion of voters a polling stations.		68
Impersonation by vo- ters.	- 30	9
Disturbance at pullic meetings and maintenance of law and order.	il.	9 380
Complaints of other miscellaneous character.		
GRAND TOTAL	. 1433	1484

^{1 |} English translation.

(b) Wherever the complaints contained specific allegations, they were immediately brought to the notice of the authorities concerned for appropriate action.]

LOSS DUE TO TICKETLESS TRAVEL

*309. SHRIMATI SITA DEVI:

SHRI O. P. TYAGI:

SHRIMATI SAVITA BEHEN:

Will the Minister of RAILWAYS be pleased to state:

- (a) the estimated amount of loss suffered by the Railways on account of ticketless travelling during the last three years, yearwise;
- (b) whether it is a fact that the Northern Railway has launched a campaign in Punjab to check ticketless travelling;
- (c) if so, the number of ticketless travelling cases detected during the campaign and the amount realised towards fine and the number of trains on which the raids were conducted; and
- (d) what is the future programme of the Railways to check ticketless travelling in the country?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): (a) to (d) A statement is laid on the Table of the Sabha.

STATEMENT

- (a) Estimates of the incidence of ticketless travel on Indian Railways are not made from year to year and as such, separate figures for the last three years are not available. On the basis of simple checks conducted on all Indian Railways during 1967 68, the loss was estimated to be of the order of Rs. 20 to 25 crores per annum.
- (b) and (c) Yes, Sir. A campaign was recently launched in Punjab by the Northern Railway in association with the State